

RBI/2005-06/316
DBOD.Ret.BC.No. 67 /12.06.095/2005-06

March 06, 2006

All Scheduled Commercial Banks

Dear Sir

Exclusion from the Second Schedule to the Reserve Bank of India Act, 1934 - ' Bank of Punjab Limited '

We advise that the name of " Bank of Punjab Limited " has been excluded from the Second Schedule to the Reserve Bank of India Act, 1934 with effect from October 01, 2005, in terms of notification DBOD. No. PSBD.353/16.01.130/2005-06 dated October 07, 2005 which was published in the Gazette of India (Part III - Section 4) on October 29, 2005

Yours faithfully

(S.Oram)
Deputy General Manager